

Name of the corporate debtor: Divine Alloys & Power Co Limited

Date of commencement of CIRP: 07/03/2019

List of creditors as on: 21/10/2020

List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim		
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest
1	Deputy Commissioner of State Tax			22.04.2019	28,28,04,459.05	21,65,318.00	Statutory Dues	NA
2	Jharkhand Bijli Vitran Nigam Ltd.		U40108JH2013SGC001702	24.04.2019	21,80,91,517.10	17,44,94,325.80	Electricity dues	NA
3	Assistant Commissioner of CGST & CX			21-05-2019	8,68,48,563.00	0	Statutory Dues	NA
4	Assistant Commissioner of Income Tax, Central Circle, Jamshedpur			29-02-2020	48,10,37,839.00	0	Statutory Dues	NA
					1,06,87,82,378.15	17,66,59,643.80		

aim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				
NA	No	NA	280639141.1			
NA	No	NA			4,35,97,191.30	
NA	No	NA	8,68,48,563.00			
NA	No	NA	48,10,37,839.00			
NA	No	NA				
			84,85,25,543.05		4,35,97,191.30	